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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 366/2019

WARNER BROS. ENTERTAINMENT INC.

..... Plaintiff

Through: Ms.Disha Sharma and Ms.Surabhi Pande, Advs.

versus

HTTPS:HINDILINKS4U.TO & ORS.

..... Defendants

Through: Mr.A.P. Sahay, Adv. and Ms.Swayamprabha Saraswati, Adv. for DOT

CORAM: JOINT REGISTRAR (JUDICIAL) SH. PURSHOTAM PATHAK (DHJS)

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<u>ORDER</u> 07.12.2021

Defendant no.52 has not filed the written statement despite service through e-mail on 04.12.2021. Let the same be filed as per rules with advance copy to opposite party.

Put up for completion of pleadings on 01.02.2022.

PURSHOTAM PATHAK (DHJS), J

DECEMBER 7, 2021/tp

Click here to check corrigendum, if any